

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No:- 74
Date:- 31.07.20

Undersigned alongwith following District Judges mentioned in Column "A" are availing restricted holiday on account of "Raksha Bandhan" falling on 03.08.2020. The applications of the Officers have been submitted to the Registrar General, Hon'ble High Court of J&K, Jammu/Srinagar for sanctioning. Therefore, the Presiding Officer mentioned in Column 'B' shall look after the routine work of the courts mentioned in Column 'A' on 03.08.2020.

S.No	"A"	"B"
1.	Sanjeev Gupta Pr. District & Sessions Judge, Jammu	Addl. District Judge (Commercial Court), Jammu
2.	Sh. Sunit Gupta 3 rd Addl. Sessions Judge (TADA), Jammu	
3.	Sh. Y. P. Bourney Spl. Judge Anticorruption, Jammu	
4.	Sh. C. L. Bavoria Addl. Sessions Judge, Anticorruption, Jammu	
5	Sh. Virinder Singh Bhou 2 nd Addl. Distt. & Sessions Judge Jammu	
6	Sh. Kikar Singh Parihar Presiding Officer, MACT, Jammu	

(Sanjeev Gupta)
Pr. Distt. & Sessions Judge
Jammu

No:- 663-72/PDSJ/J

Date: 31.7.20

Copy to the:-

- 1) Registrar General, Hon'ble High Court of J & K at Jammu/Srinagar for information.
- 2) Secretary to Hon'ble Mr. Justice Rajesh Bindal (Administrative Judge for District Jammu) at Jammu for information of His Lordship.
- 3) Addl. Distt. Judge (Commercial Court), Jammu for information and compliance.
- 4) Sh. _____, for information.
- 5) Office copy for record.
- 6) e-Court for uploading the same on official website.

Pr. Distt. & Sessions Judge
Jammu

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE JAMMU

ORDER

No:- 65
Date:- 31.07.20

Following Judicial Officers mentioned in Column "A" are permitted to avail the restricted holiday on account of "Raksha Bandhan" falling on 03.08.2020 with permission to leave the station.

Therefore, Judicial Officers mentioned in Column 'B' shall look after the routine work of the courts mentioned in Column 'A' on 03.08.2020.

S.No	"A"	"B"
1.	Sh. Dinesh Gupta Spl. Mob. Magistrate (Traffic) Jammu	Spl. Railway Magistrate, Jammu
2.	Sh. Prem Sagar City Judge, Jammu	
3.	Ms. Rajni Sharma Spl. Excise Magistrate, Jammu	
4.	Sh. Sandeep Gandotra Spl. Mob. Magistrate, Passenger Tax, Jammu	
5.	Ms. Smriti Sharma Sub Registrar JMIC Jammu	Addl. Mobile Magistrate (Traffic), Jammu
6.	Ms. Rajni Bhagat 3rd Addl. Munsiff Jammu	
7.	Sh. Jeewan Kumar Sharma 2nd Addl. Munsiff Jammu	
8.	Ms. Shabnam Sheikh 1 st Addl. Munsiff (Forest) Jammu	
9.	Ms. Preet Simran K Grover Munsiff JMIC Jammu	Tehsildar, Executive Magistrate, Bishnah
10.	Ms. Ananta Raina Munsiff JMIC Bishnah	
11	Ms. Pooja Gupta Munsiff JMIC Akhnoor	

sd/r

(Sanjeev Gupta)
Pr. Distt. & Sessions Judge
Jammu

No:- 585-604/PDST/J Date: 31/7/20

Copy to the:-

- 1) Registrar General, Hon'ble High Court of J&K at Jammu for information.
- 2) Secretary to Hon'ble Mr. Justice Rajesh Bindal, High Court of J&K at Jammu (Administrative Judge for Jammu District) for information of His Lordship.
- 3) Spl. Railway Magistrate, Jammu for information and compliance
- 4) Addl. Mob Magistrate (Traffic) for information and compliance.
- 5) Tehsildar Executive Magistrate, Bishnah for information and compliance.
- 6) Tehsildar Executive Magistrate, Akhnoor for information and compliance.
- 7) Sh./Ms. _____ for information.
- 8) Office copy.
- 9) E-Court for uploading the same on official website.

Pr. Distt. & Sessions Judge
Jammu